

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : K.ABRAHAM MATHEW, JUDGE.

DATE OF APPOINTMENT : 1.1.2014

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
NIL	NIL	Rs.1,08,000/-	1 sovereign & silver - nil	NIL	1).Kerala Judicial Officers Co-op.Society-40 shares @ 500 per shares 2)Shalom Communications-10 shares @1000 per share

LIABILITIES

Particulars:-

1. Housing loan (SBI) : Rs.6 lakhs(approx)
2. Loan from Kerala Judicial Officers Co-op.Society :Rs.10 lakhs
3. P.F.loan :Below Rs.1 lakh

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE :K.ABRAHAM MATHEW, JUDGE

NAME OF THE SPOUSE :JESSIAMMA AUGUSTINE

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
01.00 Are in Survey No.74/14	Small residential building	Rs.70,000/-	20 Sovereigns & Silver- nil	Maruti 800- KL8/AF 9753	Separate list attached
00.18 in Survey No.74/8					
03.76 Ares in Survey No.74/7	About 2100 Sq.ft. building				

LIABILITIES

Particulars

1. Housing loan -Rs.3,00,000/-(approximately)

Note:- Further details available with the Hon'ble Chief Justice